## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:2232 ANSWERED ON:23.11.2010 CURBING DEPICTION OF VIOLENCE IN FILMS Mishra Shri Mahabal

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there are reports about depiction of violence, horror scene and obscenity in films;
- (b) if so, the details thereof and the action taken by the Government against the persons responsible during each of the last three years and the current year;
- (c) whether the Government has issued any directions to the Film Censor Board in this regard;
- (d) if so, the details thereof and the action taken by the Film Censor Board on the said directions; and
- (e) the other steps taken/proposed to be taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C.M. JATUA)

- (a): No, Sir.
- (b): Does not arise in view of reply to part (a) above.
- (c), (d) & (e): The films for public exhibition are sanctioned by the Central Board of Film Certification (CBFC) in accordance with the Cinematograph Act, 1952 and the Rules and Guidelines framed thereunder.